

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I CHANDIGARH BENCH, CHANDIGARH**

**Item 38**

**COCP No.20/2023  
In  
CP (IB) No. 239/Chd/Hry/2018  
(Admitted)  
Under Section 12 r/w 425**

**In the matter of:-**

Real Soya Enterprises

Vs.

...Petitioner

Sahs Lifesciences Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence adjourned to 18.12.2023.

Sd/-  
**Court Officer**

November 9, 2023  
TNV